

trial X-ray, graphic arts and cine colour positive films.

(b) The cost of imported machinery for the proposed facilities at Madras is estimated at about Rs 55 lakhs with foreign exchange element of about Rs 29 lakhs

(c) The Company has received offers for equipment and technical assistance from manufacturers in Japan, UK and West Germany

Functioning of M Q C division of Vikram Sarabhai Space Centre in a rented building

1503 SHRI VAYALAR RAVI Will the Minister of SPACE be pleased to state

(a) whether the M Q C division of the Vikram Sarabhai Space Centre, Thumba is functioning in a rented building,

(b) if so, the reasons therefor, and

(c) the total amount spent on rents every year?

THE PRIME MINISTER
OF PLANNING MINISTER OF ATOMIC ENERGY MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) (a) Yes Sir

(b) On account of great dearth of built-up space in the Vikram Sarabhai Space Centre, a part of the Materials and Quality Control Division of VSSC has been functioning in a hired building at Nalanchira since over three years occupying an area of 25,200 sq ft.

(c) An amount of Rs 36,000/- per year is being paid as rent.

Display of Price Slips on Articles sold by Shopkeepers in Delhi

1504 SHRI Y ESWARA REDDY: Will the Minister of CIVIL SUPPLIES AND COOPERATION be pleased to state

(a) whether shopkeepers in Delhi are directed to attach price slips with every article they are selling through their shops to avoid bargaining;

(b) whether Government have any machinery to see that they are not charging abnormal prices; and

(c) if so, facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND COOPERATION (SHRI A C. GEORGE) (a) The shopkeepers in Delhi have been directed w e f September 19, 1975, to display the prices of the articles except in the case of articles on which the prices are already printed or have been exempted from such display

(b) and (c) Delhi Administration has delegated powers to various officials to see that prices above the displayed prices are not charged. During January-July 1976 10413 raids were conducted and 238 FIRs lodged against the defaulters

Uri Hydel Project

1505 SHRI SYED AHMED AGA: Will the Minister of ENERGY be pleased to state

(a) whether the Government of Jammu and Kashmir have sent a proposal for Uri Hydel Project; and

(b) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD) (a) and (b). The Government of Jammu and Kashmir had sent the first proposal in